

**SUGAR (PRICE DETERMINATION FOR 1989-90  
PRODUCTION) ORDER, 1989**

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**SUGAR (PRICE DETERMINATION FOR 1989-90  
PRODUCTION) ORDER, 1989**

G.S.R. 900 (E)/Ess. Com./Sugar, dated the 17th October, 1989 2 -  
In exercise of the powers conferred by sub-section (3-C) of Sec. 3  
of the Essential Commodities Act, 1955 (10 of 1955), the Central  
Government hereby makes the following Order, namely:

**1. Short title and commencement :-**

- (1) This Order may be called the Sugar (Price Determination for 1989-90 Production) Order, 1989.
- (2) It shall come into force at once.

**2. Price of sugar produced in 1989-90 season :-**

The Central Government hereby determines the prices specified in columns 2 to 5 of Schs. I and II, hereto annexed, as the prices payable for the Indian Sugar Standard (ISS) grades of sugar mentioned therein, packed in 'A' Twill new gunny bags and produced in 1989-90 by all vacuum pan sugar factories situated in the areas specified in the corresponding entry in column I of the said schedule, and specified in Sch. III hereto annexed, and required to be supplied to the persons, organisations or State Government specified in the Order made by the Central Government under sub-clause (1) of Cl. 2 of the Levy Sugar Supply (Control) Order, 1979, for delivery at buyer's option into (i) railway wagons or (ii) the buyer's carts, lorries or other means of transport at the factory gate/factory godown : Provided that where a sugar

factory is situated at a distance exceeding five kilometres from the nearest railway station or an out-agency of the railway or from the godown outside the factory not connected by rail, the producer may charge additional six paise per quintal of sugar per-kilometre beyond five kilometres of the distance between the sugar factory and such railway station or out-agency of the railway, in case of despatches by rail or between the sugar factory and such godown in case of delivery ex-godowns. Explanation.-In this Order,- (a) the prices specified in columns 2 to 5 of Schs. I and II aforesaid do not include the duty of excise, additional duty of excise in lieu of sales tax, and the special duty of excise, which the producer can recover, at the rate in force at the relevant, time, in addition to the prices as determined by this Order; (b) the prices specified in columns 2 to 5 of Sch. I aforesaid include transport from factory godowns and loading, at buyer's option into railway wagons at the railway station or siding generally used by the producer and including siding or wagon hauling, dunnagand other incidentals; (c) the prices specified in columns 2 to 5 of Sch. n aforesaid include transport from factory godowns and loading of sugar, at buyer's option, into carts, lorries or other means of transport at the factory gate/factory godown and include all other incidentals; (d) the Indian Sugar Standard grades (ISS grades) means the grades represented by the Standard sealed samples of sugar in bottles issued by the Director, National Sugar Institute, Kanpur, conforming to the standards L-30, M-30, S-30, L-29, M-29 and S-29 prescribed by the Government.

## SCHEDULE 1

### SCHEDULE

(See Cl. 2) Price for delivery into railway wagons (Rs. per quintal) gradewise for ISS grades (excluding excise duty) in respect of factories specified in Sch. III. ZONE Indian Sugar Standards (ISS) Grades of Sugar
\L-30 M-30 \L-29 M-29 \S-30 \S-29 1 \2 \3 \4 \5 Andhi-a Pradesh \499.86
\498.86 \498.71 \497.86 Assam, Nagaland, Orissa and West Bengal \544.50
\543.50 \543.35 \542.50 Bihar (North) \529.62 \528.62 \528.47 \527.62
Bihar (South) \644.61 \643.61 \643.46 \642.61 Gujarat (South) \475.42
\474.42 \474.27 \473.42 Gujarat (Saurashtia) \493.96 \492.96 \492.81
\491.96 Haryana \492.12 \491.12 \490.97 \490.12 Kamakata \470.92
\469.92 \469.77 \468.92 Kerala and Goa \568.49 \567.49 \567.34 \566.49
Madhya Pradesh \566.32 \565.32 \565.17 \564.32 Maharashtra (South)
\457.84 \456.84 \456.69 \455.84 Maharashtra (North) \496.23 \495.23
\495.08 \494.23 Punjab \492.11 \491.11 \490.96 \490.11 Rajasthan
\640.69 \639.69 \639.54 \638.69 Tamil Nadu and Pondicherry \521.37
\520.37 \520.22 \519.37 1 ,2345 UuarPiadesh (Central) 499.79 498.79
498.64 497.79 UttarPradesh (East) 531.46 530.46 530.31 529.46
UttarPiadesh (West) 531.04 530.04 529.89 529.04]

## SCHEDULE 2

### SCHEDULE

(See Cl. 2) Price for delivery into buyer's carts, lorries or other means of transport at the factory gate/factory godown (Rupees per quintal) gradewise for ISS grades (excluding excise duty) in respect of factories specified in Sch. III. ZONF Indian Sugar Standards (ISS) Grades of Sugar L-30 L-29 S-30 S-29 M-30 M-29 1-- 234 5 AndhraPmdesh 498.63 497.63 497.48 496.63 Assam, Nagaland, Orissa and West Bengal 543.27 542.27 542.12 541.27 Bihar (North) ' 529.06 528.06 527.91 527.06 Eihar (South) ' . 643.38 642.38 642.23 641.38 Gujarat (South) 474.32 473.32 473.17 472.32 Gujarat (Saureshra) 492.73 491.73 491.58 490.73 Haryana 490.89 489.89 489.74 488.89 Kamakata 469.94 468.94 468.79 467.94 Kerala and Goa 567.26 566.26 566.11 565.26 MadhyaPmdesh 565.09 564.09 563.94 563.09 Maharashtra (South) 456.70 455.70 455.55 454.70 Maharashtra (North) 495.00 494.00 493.85 493.00 Punjab 490.88 489.88 489.73 '488.88 Rajasthan 639.46 638.46 638.31 637.46 Tamil Nadu and Pondicherry 520.53 519.53 519.38 518.53 Uttar Pradesh (Central) 498.43 497.43 497.28 496.43 Uttar Pradesh (East) 530.00 529.00 528.85 528.00 Uttar Pradesh (West) 529.30 528.30 528.15 527.30]

## SCHEDULE 3

### SCHEDULE

(See Cl. 2) ANDHRA PRADESH 1-8. and 10 to 28. Same as reproduced in Sch. V of 1986 Order on page 1105. 9. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 29-32. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. 33. Same as reproduced in Sch. III of 1987 Order on pages 1104 to 1117. ASSAM 1-3. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. BIHAR (NORTH) 1 to 8 and 11. Same as reproduced in Sch. V. of 1986 Order on pages 1104 to 1117. 9-10. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 11-25. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. BIHAR (SOUTH) 1-3. Same as reproduced in Sch; III of 1987 Order on pages 1120 to 1123. GOA 1. M/S. Sanjivani Sahkari Sakhar Karkhana Ltd., Dayanandnagar, Usgaon, Post Tiska (Goa). GUJARAT (SOUTH) 1 to 9. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. . 10. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. GUJARAT (SAURASHTRA) 1 to 7. Same as reproduced in Sch. V of 1986 Order on pages 104 to 1117. HARYANA 1 to 8. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. KARNATAKA 1 to 25. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. [26. \* \* \*] 27 to 28. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. [29. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. KERALA 1 to 2. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 3. M/s. Travancore Sugars and Chemicals Ltd., Valanjvattom, P.O. Tiruvalla, District Quilon. [4. M/s. Dakshina Kannada Sahkari Sakkare Karkhana Ltd., Brahmauar-576213, Mangalore, District South Kanara]. MADHYA PRADESH 1 to 5. Same as reproduced in Sch. V of 1986 Order on pages 1184 to 1117, 6 to 8. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. MAHARASHTRA (SOUTH) 1 to 61. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 62 to 65. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. MAHARASHTRA (NORTH) 1 to 32. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 33 to 36. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. NAGALAND 1. M/s. Nagaland, Sugar

Mills Co. Ltd., P.O. Dimapur. ORISSA 1 to 2. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 3 to 4. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. PONDICHERRY 1 to 2. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. PANJAB 1 to 9. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 10 to 13. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. RAJASTHAN 1 to 3. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. TAMILNADU 1 to 25. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1127. 26 to 27. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. UTTAR PRADESH (CENTRAL) 1 to 20 and 22 to 32. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 21. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 33 to 38. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. 39 to 40. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. UTTAR PRADESH (EAST) 1 to 20. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 21 to 42. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. UTTAR PRADESH (WEST) 1 to 7 and 9 to 21. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 8. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 22 to 23. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. WEST BENGAL 1 to 2. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123.